

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.09.2021

ORDER NO. 125 of 2021

Hon'ble President is pleased to order the sitting commencing from **04.10.2021** to **31.12.2021** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 04.10.2021 to 29.10.2021	Mr. P. Dinesha Hon'ble Member (Judicial)	Single Member matters
From 01.11.2021 to 12.11.2021	Mr. S. K. Mohan, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench Matters
From 15.11.2021 to 31.12.2021	As may be constituted from time to time by separate order	---

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Chennai/P.A. to Registrar/Deputy Registrar/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar